NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1479/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

Biostadt India Ltd.

V/s.

Sonachi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Araz Jazder

Advocate of Petitioner

ORDER

CP No.1479/I&BP/NCLT/MB/MAH/2017

On looking at the Petition filed by the Petitioner, since this Bench having noticed that Bank Certificate and Bank Statement have not been filed along with the Petition, the Petitioner is hereby directed to file the same within seven days hereof.

List this matter on 16.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)